

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 40 of 2014

Dated : 27th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Doddanavar Global Energy Pvt. Ltd. ... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. B.S. Prasad

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1 & R-2
Mr. Anand K. Ganesan for R-3

ORDER

Learned counsel for the appellant undertakes to file rejoinder by 5th September, 2014 after serving copy thereof on the other side. He is permitted to do so.

Post the matter for hearing on **5th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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